

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-1/1990/2282/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri A.F.A. Bora,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 18th April, 2018.

Sub:- **Casual Leave and station leave permission.**

Ref:- Your letter No. DJKA/2194/2018, dtd. 12.04.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 17.04.2018 along with station leave permission w.e.f. the morning of 15.04.2018 till the evening of 17.04.2018 has been granted/~~rejected~~.

Yours faithfully,

12.4.18

JOINT REGISTRAR (VIGILANCE)

A. A. A.
12/04/18